

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 2945
TO BE ANSWERED ON 03.08.2016**

CONSTRUCTION OF RAIL LINE

†2945. SHRI KANTI LAL BHURIA:

Will the Minister of RAILWAYS be pleased to state:

(a) whether Railways is acquiring land for construction of rail line between Dungarpur of Rajasthan and Ratlam of Madhya Pradesh;

(b) if so, the details thereof;

(c) whether Railways is paying compensation to the tune of four times of the cost of land to the farmers in Rajasthan; and

(d) if so, the reasons for giving compensation at the rate of two times of the cost of land to the farmers in Madhya Pradesh?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI RAJEN GOHAIN)

(a) & (b): As per the MoU signed between Government of Rajasthan and Ministry of Railways, land for Rajasthan portion of Ratlam-Dungarpur new rail line project has to be directly acquired by Government of Rajasthan with their own funds. Land for Madhya Pradesh portion has to be acquired by the Railways through Government of Madhya Pradesh with the funds from Government of Rajasthan.

Out of a total of 1191 hectares of private land (916 hectares in Rajasthan and 275 hectares in Madhya Pradesh) required, 342.22 hectares have been acquired.

(c): Government of Rajasthan is acquiring land in Rajasthan at it's own cost as per their own policies.

(d): Awards for compensation for acquisition of land in Madhya Pradesh has been prepared by District Collector, Ratlam. Demand is raised to Government of Rajasthan as per the award, for payment to the Collector.
